

[Shri Sriballav Panigrahi]

Edition in different other languages. But they were not being discontinued whereas the Oriya Edition is being discontinued. It is an insult to the Oriya language and to the people of Orissa...*(Interruptions)* We strongly condemn this and we protect against this ...*(Interruptions)* People of Orissa are feeling insulted and neglected...*(Interruptions)* Sir, the Minister of Parliamentary Affairs is present here...*(Interruptions)* I would request you to direct the Parliamentary Affairs Minister to ensure that this Edition is continued ...*(Interruptions)* Sir, the Parliamentary Affairs Minister is here and you may direct him...*(Interruptions)* Sir, we want a directive from you...*(Interruptions)*

SHRI SARAT PATTANAYAK (Bolangir) : Sir, this is a very serious matter. Orissa is also a part of this country...*(Interruptions)*

MR. DEPUTY-SPEAKER : Okay, it is all right. It has come on record. Please conclude now...*(Interruptions)*

SHRI SRIBALLAV PANIGRAHI (Deogarh) : I would like to give the figures also. There are Editions of this in some other languages with a circulation of 500 copies or even 250 copies. But they are not being discontinued, whereas this Oriya Edition with a much larger circulation is being discontinued. Why should there be this sort of an attitude shown to the people of Orissa and to the Oriya language?...*(Interruptions)* Sir, you may kindly give a directive...*(Interruptions)*

MR. DEPUTY-SPEAKER : That is all. You may please sit down now.

*(Interruptions)*

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, kindly give a directive to the Parliamentary Affairs Minister...*(Interruptions)*

MR. DEPUTY-SPEAKER : I will allow you. I have already called out the name of the next hon. Member.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Bhardwaj.

*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA): Sir, I fully agree with the sentiments expressed by the hon. Members. I will convey this to the Minister for Information and Broadcasting and I am sure he will certainly consider this matter...*(Interruptions)*

[Translation]

SHRI NITISH BHARDWAJ (Jamsedpur) : Hon'ble Deputy Speaker, Sir, through you, I would like to draw the attention of the House and the Ministry of Water Resources to this problem. Water Supply to whole of the Jamsedpur was made from Suwarnrekha river and whenever the supply fell short, it was method out from the water of Pimana lake, but after the construction of

Chandil dam an Suwarnrekha river under the Central Government project, this supply is being done from Chandil dam and there is no direct supply of river water in Jamsedpur area. Whenever, the supply of water falls short, Tisco supplies water to Maango area through its filtration plant. But for the last some time the jatu of Chandil dam have been closed down and due to that the whole of Jamsedpur area have been facing acute shortage of water. If is an artificial crisis. The day before yesterday, Tisco has accnounced that it would supply the water of Pimana lake once a day through Maango Plant. Today the situation is that water is being supplied only Jamsedpur once a day and it is also a fact that Maango Filter Plant has not been working properly. As a result of polluted water is being supplied to the whole of Jamsedpur and particularly to the people of Maango.

Through you I request the Ministry of Water Resources that the State Government may be issued direction that the gates of Chandil dam should be opened immediately. So that the water may be supplied to Jamsedpur area. Besides this, the Deputy Commissioner of Jamsedpur area may be directed that he should utilise the funds available with him for repairing the Maango filtration Plant or for sitting up new Plant so that the people there can get safe drinking water. Thank you.

[English]

MR. DEPUTY SPEAKER : Mr. Banatwalla

*(Interruptions)*

MR. DEPUTY SPEAKER : I have already called him.

*(Interruptions)*

[Translation]

MR. DEPUTY SPEAKER : I am calling the names of five Members in accordance with the list. It contains the names of all. I would call one by one. Only one person can speak at one time. I am sorry.

*(Interruptions)*

[English]

SHRI G.M. BANATWALLA (Ponnani) : Mr. Deputy-Speaker, Sir, it is most unfortunate that the Government of Maharashtra has unilaterally and unconstitutionally changed the name of Osmanabad town to Dharashiv. The State Government has no jurisdiction to change its name. It has transgressed into the powers and functions of the Central Government. Moreover, this change of name is against the feelings and sentiments of the people. It is on communal grounds.

MR. DEPUTY SPEAKER : This question was raised earlier too.

SHRI G.M. BANATWALLA (Ponnani) : Therefore, it is necessary that the Central Government must make a statement in this House on this matter. I urge upon the